

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/12/95/AMR/2023		95 of IBC	State Bank of India Vs. Mr. Potluri Mohana Murali Krishna & Vantage Spinners Private Limited

ORDER

Present: Mr. G. Sanjeeva Reddy, Ld. Counsel for the Petitioner

Mr. Sundar Khatri, Mr. Naman Khatri, Ms. Puja Chaurasia and Mr. Ravi Grover, Ld. Counsels for the Respondents.

Pleadings are completed. Ld. Counsel for the Petitioner shall serve a copy of the RP's report on the Counsel for the PG within 10 days from today. For filing objections to the RP's report and counter, list the matter on 04.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)